

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF LEGAL AFFAIRS

RAJYA SABHA

**UNSTARRED QUESTION NO. 2036
TO BE ANSWERED ON THURSDAY THE 05.08.2021**

National Law University in Andhra Pradesh

2036. SHRI T.G. VENKATESH:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether Government has received any proposal from the State Government of Andhra Pradesh seeking establishment of National Law University in the State;
- (b) if so, the details thereof; and
- (c) whether any action has been taken/being taken by Government in this direction, the details thereof ?

ANSWER

MINISTER OF LAW AND JUSTICE

(SHRI KIREN RIJIJU)

(a) and (b): Yes, Sir. A communication from the Government of Andhra Pradesh was received regarding establishment of a National Law University in Andhra Pradesh in the lines of National Law School of India University (NLSIU), Bengaluru. As the NLSIU is sponsored by the National Law School of India Society, a society registered by the Bar Council of India Trust, the Government of Andhra Pradesh has requested to encourage the Bar Council of India to extend similar patronage to the proposed National Law University in Andhra Pradesh.

(c): Under Section 7(1)(h) of the Advocates Act, 1961, the function to promote legal education and to lay down standards of such education in consultation with the Universities in India imparting such education and the State Bar Councils is exclusively within the domain of the Bar Council of India. Accordingly, the communication of Government of Andhra Pradesh is being forwarded to the Bar Council of India.
